

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:3334
ANSWERED ON:18.12.2015
Visits by Customs Officer
Devi Smt. Rama;Khaire Shri Chandrakant Bhaurao

Will the Minister of FINANCE be pleased to state:

- (a) whether officers/employees under the jurisdiction of the Customs and Central Excise undertake regular visits to units for investigation of receiving goods of duty free entry and other duty free goods;
- (b) whether said officers/employees organise preventive investigation of units;
- (c) if so, the number of regular visits, surprise checks and foreign visits carried out during each of the last three years and the current year along with the details of misappropriated amount detected as a result thereof including the action taken in this regard; and
- (d) if not, the reasons therefor?

Answer

THE MINISTER OF STATE FOR FINANCE
(SHRI JAYANT SINHA)

- (a) No, officers/employees under the jurisdiction of the Customs and Central Excise do not undertake regular visits to units for investigation of receiving goods of duty free entry and other duty free goods.
- (b), (c) & (d) Based on actionable intelligence on tax evasion, the officers/employees can conduct preventive investigations. No general/roving enquiries or factory visits are undertaken.